

(ii) scheme for export promotion and market development:

(iii) scheme for brand promotion: and

(iv) scheme for assistance to promote quality and quality control.

(c) The details of export of cocoa and cocoa products since 1990-91 are given below:

Year	Quantity (tonnes)	Value (Rs.lakhs)
1990-91	580	309.45
1991-92	847	397.87
1992-93	157	112.23
1993-94 (April-Augt.)	76	40.45

(Source: DDDI&S AND APEDA Calcutta)

[English]

Import Of Cotton

3726. SHRI SOBHANADREES WARARAO VADDE: Will the Minister of TEXTILES be pleased to state:

(a) the quantity and value of cotton imported during the last three years and proposed to be imported during the current year:

(b) the impact of this import on the domestic market: and

(c) the concrete steps being taken to minimise the import of cotton?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G.VENKAT SWAMY): (a) to (c). The Government has not imported cotton during the last three years. However, under the Advance Licensing Scheme Private Mills have imported under Advance Licensing Scheme for the last three years are as under:-

(Qty. in lakh bales of 170 Kgs. each)
(Value in Crores.)

Year.	Quantity	Value.
1990-91	Nil	Nil
1991-92	3.00	194.00
1992-93	0.80	61.55

[English]

Insurance Corporations

3727. SHRIMATI CHANDRA PRABHA URS: Will the Minister of FINANCE be pleased to state:

(a) the number of Insurance Corporations, fully owned by the Union Government, functioning in the country;

(b) the number of employees working in these Corporations; and

(c) the Corporations which have earned profit or incurred loss during 1992-93: Corporation-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF